

C I R C U L A R

P-1615/2003

The Hon'ble the Acting Chief Justice and Judges of the Bombay High Court have been pleased to approve and include the names of following Hon'ble Former Judges of Bombay High Court on the Panel of Arbitrators for Arbitration Proceedings u/s. 89 of Code of Civil Procedure, 1908, at High Court, Bombay.

Hon'ble Former Judges

Who have been empanelled on the

Panel of Arbitrators at High Court, Bombay

Sr. No.	Name
1	Hon'ble Shri Justice A.V. Nirgude Former Judge, Bombay High Court
2	Hon'ble Smt. Justice Vasanti A. Naik Former Judge, Bombay High Court

Sd/-

Date : 06th August, 2018
Place : Mumbai.

(SHRINIVAS B. AGRAWAL)
REGISTRAR GENERAL

C I R C U L A R

P-1615/2003

The Hon'ble the Acting Chief Justice and Judges of the Bombay High Court have been pleased to approve and include the names of following Retired District Judges on the Panel of Arbitrators for Arbitration Proceedings u/s. 89 of Code of Civil Procedure, 1908, at High Court, Bombay.

Retired District Judges
Who have been empanelled on the
Panel of Arbitrators at High Court, Bombay

Sr. No.	Name
1	Shri Ashok Kumar Tripathi, District and Sessions Judge (Retired)
2	Shri R. V. Deshmukh, Principal District and Sessions Judge (Retired)
3	Shri Madhusudansingh Laxmansingh Chouhan, Principal District and Sessions Judge (Retired)
4	Shri S.M. Shembole, Principal District and Sessions Judge (Retired)
5	Shri Pramod D. Ambekar, District and Sessions Judge (Retired) (Retired Joint Director, Maharashtra Judicial Academy, Uttan)
6	Shri Shankar G. Shete, District and Sessions Judge (Retired)

Sr. No.	Name
7	Shri Dilipkumar Dubalaji Deshmukh, District and Sessions Judge (Retired)
8	Shri Keshav Krishnarav Jahagirdar, District and Sessions Judge (Retired) (Willing at District Pune)
9	Shri V. P. Utpat District and Sessions Judge (Retired)
10	Shri Ajay H. Nathani District and Sessions Judge (Retired)
11	Shri J. C. Shirsale District and Sessions Judge (Retired)

Sd/-

Date : 16th August, 2018
Place : Mumbai.

(SHRINIVAS B. AGRAWAL)
REGISTRAR GENERAL

C I R C U L A R

P-1615/2003

The Hon'ble the Acting Chief Justice and Judges of the Bombay High Court have been pleased to approve and include the names of following Advocates on the Panel of Arbitrators for Arbitration Proceedings u/s. 89 of Code of Civil Procedure, 1908, at High Court, Bombay.

Advocates

Who have been empanelled on the Panel of Arbitrators at High Court, Bombay

Sr. No.	Name
1	Ms. Rupali S. Akolkar, Advocate, Mumbai
2	Shri Jamshed B. Lentin, Advocate, Mumbai
3	Shri Sunil Kumar Mallan, Advocate, New Delhi & Chandigarh
4	Dr. Vivek G. Bhartu, Advocate, Mumbai
5	Shri Mahernosh Humranwala, Advocate, Mumbai
6	Capt. Ashwani Kumar Jhingan, Advocate, Mumbai
7	Dr. Bapoo M. Malcolm, Advocate, Mumbai

Sr. No.	Name
8	Shri Bakhriya Sevakchand Babulal, Advocate, Aurangabad
9	Colonel D K Bishnol, Advocate, Mumbai
10	Smt. Mulgaonkar Sandesh Karambar Disha, Advocate, Mumbai

Sd/-

Date : 06th August, 2018
Place : Mumbai.

(SHRINIVAS B. AGRAWAL)
REGISTRAR GENERAL

C I R C U L A R

P-1615/2003

The Hon'ble the Acting Chief Justice and Judges of the Bombay High Court have been pleased to approve and include the names of following persons other than Advocates on the Panel of Arbitrators for Arbitration Proceedings u/s. 89 of Code of Civil Procedure, 1908, at High Court, Bombay.

Persons other than Advocates
Who have been empanelled on the
Panel of Arbitrators at High Court, Bombay

Sr. No.	Name
1	Shri Muthupandi Ganesan, Barrister, London.
2	Shri Sanjay Madhukarrao Kale, Civil Engineer, NIT/NMC LS. ENGR., Nagpur.
3	Shri Nitin Venuprasad Bagadia, Architect/Valuer/Developer, Aurangabad.
4	Shri Sanjay Joshi, BE (Civil) MBA, FIV Govt. Registered valuer, Chartered Engineer & Consulting Engineer, Nagpur.
5	Shri Anirban Ray, B.C.E.(J.U.) Master of Engineering (Structure) LLB(C.U.) Master of Laws (Contract) PGD (International Business Law) MICA, MIE, FIV, IITARB, Chartered Engineer, Advocate, High Court, Calcutta.
6	Shri Gopaldas Bankatlal Kasat, Chartered Accountants, Beed.

Sr. No.	Name
7	M/s. Chetan Malviya & Co., Chartered Accountants, Nagpur
8	Shri Unmesh Ramchandra Gaidhani, B.E. Civil-Gold Medalist, Pune University.
9	Dr. Ulhas Prabhakar Chandekar, Mechanical Engineer with Post Graduate Degree in Management studies and a Doctoral Degree Ph. D. In the discipline of Business Management, Nagpur.
10	Shri Prabhakar Yashwantrao Deshmukh, Superintending Engineer, Mumbai.

Sd/-

Date : 06th August, 2018

Place : Mumbai.

**(SHRINIVAS B. AGRAWAL)
REGISTRAR GENERAL**